

HIGH COURT OF JUDICATURE AT ALLAHABAD

CORRIGENDUM

DATED: ALLAHABAD: December 18, 2009

No. 2113 /AR(S)/2009

The name of Sri Vijay Kumar, in the Court's Notification No.2044/ AR(S)/ 2009 dated 17.12.2009 be read as Sri **Vijay Kumar Gupta** instead of Sri Vijay Kumar.

No. 2114 /AR(S)/2009

The name of Sri Satya Prakash, in the Court's Notification No.2077 AR(S)/ 2009 dated 17.12.2009 be read as Sri **Satya Prakash Arya** instead of Sri Satya Prakash.

BY ORDER OF THE COURT,

**Sd/-
(DINESH GUPTA)
REGISTRAR GENERAL**

No. 625 /AR(S)/2009 Dated: Allahabad : December 18, 2009

In continuation of Courts endorsement No621/AR(S)/2009 dated 17.12.2009, copy forwarded for information & necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow requesting him to impart Induction Training to aforesaid newly appointed Civil Judge, Junior Division in their wisdom . (Information available on E-mail).
5. The Publication Secretary at Association Office A-1, River Bank, Judges Colony, Lucknow.
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judges, Lucknow & Meerut (Information available on E-mail).
8. (i) **Sri Vijay Kumar Gupta**, S/o Sri Bharat Ram Gupta, Jagmohan Sadan, Moh. Ishapur Po. Sadar, Jaunpur.
(ii) **Sri Satya Prakash Arya**, S/o Sri Rajendra Kumar Arya,8/594 Vikas Nagar, Lucknow-226022
9. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
10. The Registrar (Confidential), High Court, Allahabad.
11. The Officer on Special Duty (Litigation), High Court, Allahabad

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12. The Officer on Special Duty (Computer)/ In charge Computer Centre, High Court, Allahabad.
 13. The Deputy Registrar (Budget), High Court, Allahabad.
 14. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
 15. The Section Officer (Admin. H) Section, High Court, Allahabad
 16. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
 17. P.S. to Hon'ble Administrative Judges, Lucknow & Meerut. (Information available on E-mail).

BY ORDER OF THE COURT.

Sd/-
(VIRENDRA KUMAR SRIVASTAVA)
ASSISTANT REGISTRAR (SERVICES)